

ORISSA HIGH COURT**FILING REPORT AS ON :05/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007966/2020	JAGABANDHU MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /124 /2020 () //
2	BLAPL/0007967/2020	NANDU @ RANJIT SWAIN VS STATE OF ODISHA	ANUGRAHA N.SAMANTARAY VS	ABHAYACHANDPUR /89 /2020 () //
3	BLAPL/0007968/2020	ARUN KUMAR SAHOO VS STATE OF ODISHA	BASUDEV PUJHARI VS	NIHALPRASAD /110 /2018 () //
4	BLAPL/0007969/2020	SAMBIT NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHAULIAGANJA /354 /2020 () //
5	BLAPL/0007970/2020	TAPAS BARIK VS STATE OF ODISHA	B.SAHOO VS	SUNDARGARH SADAR /208 /2020 () //
6	BLAPL/0007971/2020	LAKSHYA MAHANANDA VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	NARLA /109 /2020 () //
7	BLAPL/0007972/2020	PURNA CHANDRA BHOI VS STATE OF ODISHA	B.R.TRIPATHY VS	CHARMAL /107 /2020 () //
8	BLAPL/0007973/2020	SUKANTA ROUT VS STATE OF ODISHA	PARSURAM DAS VS	NIALI /223 /2019 () //
9	BLAPL/0007974/2020	ANANDA MOHANTY VS STATE OF ODISHA	B.K.SAHOO VS	NUAGAON /51 /2018 () //
10	BLAPL/0007975/2020	KALIA @ KALU CHARAN SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PHULBANI TOWN /3 /2020 () //
11	BLAPL/0007976/2020	MINAKETAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /49 /2019 () //

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12	BLAPL/0007977/2020	PRASANTA PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA - 4 VS	G.UNDYAGIRI /77 /2020 () //
13	BLAPL/0007978/2020	GANTA NAGESWAR RAO @ G.NAGESWAR RAO VS STATE OF ODISHA(VIG.)	RAJIV KU. MAHANTA VS	VIGILANCE PS (BERHAMPUR) /17 /2020 () //
14	BLAPL/0007979/2020	NILU BHOI VS STATE OF ODISHA	B.S.DASPARIDA VS	TALABANIA /121 /2020 () //
15	BLAPL/0007980/2020	ARJUN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /735 /2020 () //
16	BLAPL/0007981/2020	SUKANTA PALEI VS STATE OF ODISHA	J.P.TRIPATHY VS	KHALLIKOTE /266 /2020 () //
17	BLAPL/0007982/2020	SANKAR BHAKTA @ PINTU VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /104 /2020 () //
18	BLAPL/0007983/2020	SK. ZAHID VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /196 /2020 () //
19	BLAPL/0007984/2020	MITHUN NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	JAGANNATHA PRASAD /173 /2020 () //
20	BLAPL/0007985/2020	TULASI MANDAL VS STATE OF ODISHA	R.C.SWAIN VS	RAJNAGAR /142 /2020 () //
21	BLAPL/0007986/2020	RAJANIKANTA PATRA @ KHOKUNU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR ROAD /314 /2016 () //
22	BLAPL/0007987/2020	ISWARA JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /146 /2020 () //
23	BLAPL/0007988/2020	RAJA GOCHHAYAT	GOUTAM RAI	KANTABANIA PS /98 /2017

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		VS	VS	0
		STATE OF ODISHA		//
24	BLAPL/0007989/2020	MRINAL GHOSE @ MINAL @ TINKU GHOSE @ RANENDRA MOHARAYAN @ MINRAL		BARIPADA TOWN /610 /2020
		VS	VS	0
		STATE OF ODISHA		//
25	CMAPL/0000245/2020	NARAYAN MANGAL	ADV	//
		VS	VS	0
		SUB-COLLECTOR,BHADRAK		//
26	CONTC/0004767/2020	PRASANTA KUMAR SAHOO	ADV	//
		VS	VS	0
		JYOTIRMAYA RATH		//
27	CONTC/0004768/2020	DEBADHI SAHOO	ADV	//
		VS	VS	0
		JYOTIRMAYA RATH		//
28	CONTC/0004769/2020	DR.ASIT KUMAR JENAMANI	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
29	CONTC/0004770/2020	PRAMOD KUMAR PANDA	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
30	CONTC/0004771/2020	SATYAPRIYA SAMANTARAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//
31	CONTC/0004772/2020	SANJAYA KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		ASHOK K.K.MEENA		//
32	CONTC/0004773/2020	SANTOSH KUMAR MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SATYABRATA SAHOO		//
33	CONTC/0004774/2020	PRAKASH CHANDRA PRADHAN	KISHORE KUMAR MISHRA	//
		VS	VS	0
		ASIT KUMAR TRIPATHY		//
34	CONTC/0004775/2020	HARI BANDHU SAHOO	KISHORE KUMAR MISHRA	//
		VS	VS	0

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35	CONTC/0004776/2020	ASIT KUMAR TRIPATHY AJAYA KUMAR PARIDA VS	KISHORE KUMAR MISHRA VS	// // 0
36	CONTC/0004777/2020	ASIT KUMAR TRIPATHY PRASANT KUMAR SAHOO VS	KISHORE KUMAR MISHRA VS	// // 0
37	CONTC/0004778/2020	ASIT KUMAR TRIPATHY SABITA MOHAPATRA VS	ADV VS	// // 0
38	CONTC/0004779/2020	SASWAT MISHRA MEGHI DEHURY VS	ADV VS	// // 0
39	CONTC/0004780/2020	DR. POMA TUDU MANAS RANJAN SAHOO VS	ADV VS	// // 0
40	CONTC/0004781/2020	DEORANJAN KUMAR SINGH RADHESHYAM MISHRA VS	ADV VS	// // 0
41	CONTC/0004782/2020	DR. UDAYASHANKAR PANDA KALPANA NAIK VS	ADV VS	// // 0
42	CONTC/0004783/2020	DR. BIJAYA BHUSAN NANDA DHANESWAR PARIDA VS	SATYAJIT SAMAL VS	// // 0
43	CONTC/0004784/2020	SATYABRATA SAHOO BYASDEV PRADHAN VS	SATYAJIT SAMAL VS	// // 0
44	CONTC/0004785/2020	SATYABRATA SAHOO RABINDRA KUMAR BEHERA VS	SATYAJIT SAMAL VS	// // 0
45	CRLMC/0001566/2020	SATYABRATA SAHOO BIBEKANANDA ROUT @ BAJUA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SOSO /29 /2020 0 //

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46	CRLMC/0001567/2020	BAIKUNTHANATH NATHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	BRAHMAGIRI /23 /2015 () //
47	CRLMC/0001568/2020	NEW MODERN TECHNOMECH PVT. LTD. VS M/S QUATRO RAIL TECH SOLUTIONS LTD.	ABHISHEK DASH VS	/ /0 () //
48	CRLMC/0001569/2020	NEW MODERN TECHNOMECH PVT. LTD. VS E.M.C. LTD.	ABHISHEK DASH VS	/ /0 () //
49	CRLMP/0001376/2020	BHABANI BEHERA VS THE INSPECTOR IN CHARGE,PIPILI	G.N.MISHRA VS	/ /0 () //
50	CRLMP/0001377/2020	RANJITA SATPATHY VS STATE OF ODISHA	PRSANNA KUMAR PANDA-3 VS	KHANDAGIRI P.S. /15 /2020 () //
51	CRLMP/0001378/2020	PRAHALLAD MAHUNTA VS STATE OF ODISHA	A.PATTANAİK VS	BANSADA /116 /2020 () //
52	MACA/0000719/2020	ORIENTAL INSURANCE CO.TD. VS SURESH MOHANTY	PRASANTA KUMAR MAHALI VS	// () //
53	MACA/0000720/2020	ORIENTAL INSURANCE CO.LTD VS CHOUDHRY RABINDRA KUMAR ROUSTRAY	PRASANTA KUMAR MAHALI VS	// () //
54	RVWPET/0000318/2020	SITAYA KARUAN VS STATE OF ODISHA	P.K.MOHANTY VS	// () //
55	RVWPET/0000319/2020	SITAYA KARUAN VS STATE OF ODISHA	P.K.MOHANTY VS	// () //
56	TRP(C)/0000182/2020	MADHUSMITA SWAIN VS ASHUTOSH SAMANTARAY	ANUGRAHA NARAYAN SAMANTARAY VS	// () //
57	WA/0000650/2020	STATE OF ORISSA	SR.STANDING COUNSEL(S AND ME)	//

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		VS	VS	0
58	WA/0000651/2020	NARENDRA KUMAR PRADHAN STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
59	WA/0000652/2020	RABINDRANATH SWAIN STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
60	WA/0000653/2020	JAYASHREE NAYAK STATE OF ORISSA	SR.STANDING COUNSEL(S AND ME)	//
		VS	VS	0
61	WA/0000654/2020	ANANDA NAIK STATE OF ODISHA	SR.STANDING COUNSEL(S AND ME)	//
		VS	VS	0
62	WP(C)/0029976/2020	BASUDEV SAHU ASHOK KUMAR PANDEY	PRAVA RANJAN MISHRA	//
		VS	VS	0
63	WP(C)/0029977/2020	STATE OF ODISHA MADHUSUDAN PANDA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
64	WP(C)/0029978/2020	THE COLLECTOR-CUM-DISTRICT MAGISTRATE, JAJPUR TARUNA KUMAR MOHANTY	BHAGABAN BEHERA	//
		VS	VS	0
65	WP(C)/0029979/2020	STATE OF ODISHA DOLAGOVINDA MALLICK	T.K.NAYAK	//
		VS	VS	0
66	WP(C)/0029980/2020	STATE OF ODISHA RABINDRA KUMAR SAHU	T.K.NAYAK	//
		VS	VS	0
67	WP(C)/0029981/2020	STATE OF ODISHA BANAJINI DAS	T.K.NAYAK	//
		VS	VS	0
68	WP(C)/0029982/2020	STATE OF ODISHA MANOJ KUMAR SINGH	T.K.NAYAK	//
		VS	VS	0

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69	WP(C)/0029983/2020	STATE OF ODISHA BIBHUTI BHUSAN PANIGRAHI VS	B.N.PARIDA VS	// // 0
70	WP(C)/0029984/2020	STATE OF ODISHA RANGADHAR MAHANTA VS	T.K.NAYAK VS	// // 0
71	WP(C)/0029985/2020	STATE OF ODISHA NILAKANTHA JENA VS	T.K.NAYAK VS	// // 0
72	WP(C)/0029986/2020	STATE OF ODISHA ARPITA MALIK VS	DINESH KUMAR PANDA VS	// // 0
73	WP(C)/0029987/2020	UNION OF INDIA PRAHALLAD DASH VS	DILLIP KUMAR PATTNAYAK VS	// // 0
74	WP(C)/0029988/2020	STATE OF ODISHA SUSANTA KUMAR PANI VS	T.K.NAYAK VS	// // 0
75	WP(C)/0029989/2020	STATE OF ODISHA MINAKSHI PANDA VS	T.K.NAYAK VS	// // 0
76	WP(C)/0029990/2020	STATE OF ODISHA MADHUSUDSAN JENA VS	T.K.NAYAK VS	// // 0
77	WP(C)/0029991/2020	STATE OF ODISHA HIMANSUBHUSAN PRUSTY VS	T.K.NAYAK VS	// // 0
78	WP(C)/0029992/2020	STATE OF ODISHA BIJAYA KETAN KHUNTIA VS	T.K.NAYAK VS	// // 0
79	WP(C)/0029993/2020	STATE OF ODISHA DILLIP KUMAR BISWAL VS STATE OF ODISHA	DILLIP KUMAR PATTNAYAK VS	// // 0 //

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80	WP(C)/0029994/2020	AKSHYA KUMAR ROUT VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
81	WP(C)/0029995/2020	GOPABANDHU NAYAK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
82	WP(C)/0029996/2020	BIJAYA KUMAR JENA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
83	WP(C)/0029997/2020	RAJKISHORE DAS VS STATE OF ODISHA	DILLIP KUMAR PATTNAYAK VS	// 0 //
84	WP(C)/0029998/2020	DHANANJAYA BARAL VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
85	WP(C)/0029999/2020	PRABHANJAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR PATTNAYAK VS	// 0 //
86	WP(C)/0030000/2020	BHARAT CH.BISWAL VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
87	WP(C)/0030001/2020	SANJAYA KUMAR PARHI VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
88	WP(C)/0030002/2020	DILLIP KUMAR DASH VS STATE OF ODISHA	DILLIP KUMAR PATTNAYAK VS	// 0 //
89	WP(C)/0030003/2020	PRAHALLAD PANDA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
90	WP(C)/0030004/2020	CHANDANA SAHOO VS STATE OF ODISHA	DILLIP KUMAR PATTNAYAK VS	// 0 //
91	WP(C)/0030005/2020	DAMAYANTI MISHRA	T.K.NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0030006/2020	SHISHIR KUMAR RATH	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0030007/2020	SUBASH CH.BASANTIA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0030008/2020	SUMITRA PATI	DILLIP KUMAR PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0030009/2020	UDAYAKAR JENA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0030010/2020	DIPADYOTTAK PATTANAİK	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0030011/2020	BHABANI CHARAN DAS	DILLIP KUMAR PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0030012/2020	ANANDI CHARAN JENA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0030013/2020	BASANTA KUMAR JENA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0030014/2020	BIJAYA KUMAR NAHAK	DILLIP KUMAR PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0030015/2020	SRIMANTA KUMAR CHOUDHURY	DILLIP KUMAR PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0030016/2020	ISWAR CHANDRA MALLICK	T.K.NAYAK	//
		VS	VS	0

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103	WP(C)/0030017/2020	STATE OF ODISHA SULOCHANA NAG VS	SAROJ KU. MISHRA VS	// // 0
104	WP(C)/0030018/2020	STATE OF ODISHA BRIJLAL AGRAWAL VS	AUROVINDA MOHANTY VS	// // 0
105	WP(C)/0030019/2020	STATE OF ODISHA BIJAYA KUMAR MOHAPATRA VS	DILLIP KUMAR PATTNAYAK VS	// // 0
106	WP(C)/0030020/2020	STATE OF ODISHA DANIEL SAHOO VS	SUSANTA KUMAR BARAL VS	// // 0
107	WP(C)/0030021/2020	STATE OF ODISHA SANTOSH KUMAR MALLICK VS	H.N.MOHAPATRA VS	// // 0
108	WP(C)/0030022/2020	CHIEF GENERAL MANAGER, STATE BANK OF INDIA DILIP KUMAR SAHOO VS	SUSANTA KUMAR BARAL VS	// // 0
109	WP(C)/0030023/2020	STATE OF ODISHA MOKIM KHAN VS	SUSANTA KUMAR BARAL VS	// // 0
110	WP(C)/0030024/2020	STATE OF ODISHA JANAKI BALLAV MOHANTY VS	PITAMBAR PANDA VS	// // 0
111	WP(C)/0030025/2020	THE PRINCIPAL SECRETARY TO GOVT., HIGHER EDUCATION DEPT. KAILASH CHANDRA LATHI VS	MANMAYA KU.DASH VS	// // 0
112	WP(C)/0030026/2020	STATE OF ODISHA BIJAYA KUMAR SAHU VS	MANMAYA KU.DASH VS	// // 0
113	WP(C)/0030027/2020	STATE OF ODISHA SURESH CHANDRA SAMAL VS	SUSANTA KUMAR BARAL VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0030028/2020	TRINATH HOTA VS STATE OF ODISHA	MANMAYA KU.DASH VS	// 0 //
115	WP(C)/0030029/2020	BRAJA KISHORE NAYAK VS STATE OF ODISHA	KSHIROD K.ROUT VS	// 0 //
116	WP(C)/0030030/2020	JAYANTA BEHERA VS UNION OF INDIA	CHITTA RANJAN SAHU VS	// 0 //
117	WP(C)/0030031/2020	SANATAN KHILAR VS STATE OF ODISHA	B.P.TRIPATHY VS	// 0 //
118	WP(C)/0030032/2020	GUNANIDHI PATTNAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
119	WP(C)/0030033/2020	SUBHAKANTA NAYAK VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	// 0 //
120	WP(C)/0030034/2020	MAA BAHUTEI BASTI DAMANA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
121	WP(C)/0030035/2020	KESHAB CHARANA DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
122	WP(C)/0030036/2020	SANATAN OJHA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
123	WP(C)/0030037/2020	MAA BAHUTEI BASTI DAMANA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
124	WP(C)/0030038/2020	SURESH KUMAR SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
125	WP(C)/0030039/2020	BHAGABAN ROUT	SABYASACHI MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0030040/2020	DIPTI KUMAR CHOUDHURY	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0030041/2020	P.SHIVA KUMAR	V.NARASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0030042/2020	SUSANTA KUMAR PATI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0030043/2020	GOPINATH BEHERA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0030044/2020	V.BUDU	V.NARASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0030045/2020	DILIP KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0030046/2020	DURGA PRASAD NANDA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0030047/2020	SANTOSH KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0030048/2020	NARENDRA KUMAR BARIK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0030049/2020	SANJAY KUMAR AGRAWALLA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0030050/2020	DAMODAR JENA	SABYASACHI MISHRA	//
		VS	VS	0

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137	WP(C)/0030051/2020	STATE OF ODISHA NIHAR RANJAN SHA VS	SABYASACHI MISHRA VS	// // 0
138	WP(C)/0030052/2020	STATE OF ODISHA NARAYAN MOHARANA VS	SABYASACHI MISHRA VS	// // 0
139	WP(C)/0030053/2020	STATE OF ODISHA MADHABA NANDA PANDA VS	SABYASACHI MISHRA VS	// // 0
140	WP(C)/0030054/2020	STATE OF ODISHA SARAT KUMAR ROUT VS	SABYASACHI MISHRA VS	// // 0
141	WP(C)/0030055/2020	STATE OF ODISHA PRAHLLAD GADABA VS	TRILOCHAN NANDA VS	// // 0
142	WP(C)/0030056/2020	UNION OF INDIA TAPAN KUMAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
143	WP(C)/0030057/2020	STATE OF ODISHA LAXMIRANI BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
144	WP(C)/0030058/2020	STATE OF ODISHA PRAKASH BEHERA VS	NIRANJAN PANDA VS	// // 0
145	WP(C)/0030059/2020	STATE OF ODISHA PITABASH JENA VS	NIRANJAN PANDA VS	// // 0
146	WP(C)/0030060/2020	UNION OF INDIA JAGANNATH BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
147	WP(C)/0030061/2020	STATE OF ODISHA PRATIVA MOHAPATRA VS DILLIP KUMAR MOHAPATRA	NIRAMAL KISHORE RATH VS	// // 0 //

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148	WP(C)/0030062/2020	SHANTILATA BASTIA VS COMMISSIONER-CUM-SECRETARY, PANCHAYATRAJ DEPT.	DOLAGOBINDA MOHAPATRA VS	// 0
149	WP(C)/0030063/2020	JYOSTHNA PANDA VS THE SUB-REGISTRAR, DOLIPUR	L.MISHRA VS	// 0
150	WP(C)/0030064/2020	SWARNALATA RATH VS STATE OF ODISHA	P.N.MOHANTY VS	// 0
151	WP(C)/0030065/2020	BHARAT MEHER VS STATE OF ODISHA	P.N.MOHANTY VS	// 0
152	WP(C)/0030066/2020	SUDHAKAR SAHOO VS STATE OF ODISHA	P.N.MOHANTY VS	// 0
153	WP(C)/0030067/2020	SUSHANTA KUMAR DASH VS STATE OF ODISHA	P.N.MOHANTY VS	// 0
154	WP(C)/0030068/2020	SHANKAR PRASAD MISHRA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0
155	WP(C)/0030069/2020	BHIMADHAR BEHERA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0
156	WP(C)/0030070/2020	GOKUL CHANDRA BEHERA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0
157	WP(C)/0030071/2020	JITENDRA KUMAR DASH VS STATE OF ODISHA	PEASANTA KUMAR SATAPATHY VS	// 0
158	WP(C)/0030072/2020	JAYANTI DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0
159	WP(C)/0030073/2020	PRAFULLA KUMAR SAMANTASINGHAR	M.R.MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0030074/2020	PANCHANAN BISOYEE	KURESH PRASAD DASH	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR		//
161	WP(C)/0030075/2020	TRINATH SWAIN	KURESH PRASAD DASH	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR		//
162	WP(C)/0030076/2020	SURESH SENAPATI	KURESH PRASAD DASH	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR		//
163	WP(C)/0030077/2020	JAMUNI GOUDA	KURESH PRASAD DASH	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR		//
164	WP(C)/0030078/2020	CHHAILA SWAIN	KURESH PRASAD DASH	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR		//
165	WP(C)/0030079/2020	TRILOCHAN PANDA	KURESH PRASAD DASH	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR		//
166	WP(C)/0030080/2020	PANKAJ KUMAR BEHERA	BHOJRAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0030081/2020	NARAYAN CHANDRA SAHOO	SUMANTA KU. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0030082/2020	EINSTEIN ACADEMY OF TECHNOLOGY AND MANIPAL	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0030083/2020	MADHABA TANDI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0030084/2020	DOLAMANI SAHU	SATYAJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0030085/2020	STATE OF ODISHA MAHESWAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // 0
172	WP(C)/0030086/2020	STATE OF ODISHA AVIMANYU PRADHAN VS	SATYAJIT SAMAL VS	// // 0
173	WP(C)/0030087/2020	STATE OF ODISHA SUBHASH CHANDRA SAMANTARAY VS	SATYAJIT SAMAL VS	// // 0
174	WP(C)/0030088/2020	STATE OF ODISHA SANTOSH KUMAR SAHU VS	SATYAJIT SAMAL VS	// // 0
175	WP(C)/0030089/2020	STATE OF ODISHA SUBHRARANJAN SAMAL VS	KANANBALA ROY CHOUDHURY VS	// // 0
176	WP(C)/0030090/2020	THE EXECUTIVE ENGINEER, JAJPUR IRRIGATION DIVISION SANJAYA KUMAR PANDA VS	SATYAJIT SAMAL VS	// // 0
177	WP(C)/0030091/2020	STATE OF ODISHA M/S.BARAL ELECTRICALS VS	S.K.SANGANERIA VS	// // 0
178	WP(C)/0030092/2020	UNION OF INDIA BHARAT SAGAR CHHATAR VS	ASHIS KUMAR MISHRA VS	// // 0
179	WP(C)/0030093/2020	STATE OF ODISHA BISWAJIT DAS VS	SHASHI BHUSAN JENA VS	// // 0
180	WP(C)/0030094/2020	STATE OF ODISHA MANOJ KUMAR RAUL VS	NIRANJAN LENKA VS	// // 0
181	WP(C)/0030095/2020	STATE OF ODISHA S.CHANDRAKALA REDDY VS STATE OF ODISHA	SIDHARTH PR. DAS VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :05/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0030096/2020	LAXMIDHAR HEMBRAM VS STATE OF ODISHA	K.SWAIN VS	// 0 //
183	WP(C)/0030097/2020	TAPAN KUMAR RANA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
184	WP(C)/0030098/2020	MANGAL SING VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
185	WP(C)/0030099/2020	KANAKA PRAVA MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
186	WP(C)/0030100/2020	NIBEDITA ACHARYA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
187	WP(C)/0030101/2020	SANATAN MUNDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
188	WP(C)/0030102/2020	PADMAJ KUMAR MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
189	WP(C)/0030103/2020	ANNAPURNA ROUT VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
190	WP(C)/0030104/2020	SUKANTEE SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
191	WP(C)/0030105/2020	JANMEJAYA KAR VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
192	WP(C)/0030106/2020	SAROJINI PAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
193	WP(C)/0030107/2020	BIJAN BIHARI MOHANTA	KAUSHIK SWAIN	//

ORISSA HIGH COURT**FILING REPORT AS ON :05/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0030108/2020	STATE OF ODISHA PRATIPADA TIPIRIA	KAUSHIK SWAIN	//
		VS	VS	0
195	WP(C)/0030109/2020	STATE OF ODISHA SARBESWAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
196	WP(C)/0030110/2020	STATE OF ODISHA RABI NARAYAN DHAL	KAUSHIK SWAIN	//
		VS	VS	0
197	WP(C)/0030111/2020	STATE OF ODISHA SWARUP KUMAR SI	KAUSHIK SWAIN	//
		VS	VS	0
198	WP(C)/0030112/2020	STATE OF ODISHA GHANASHYAM GIRI	KAUSHIK SWAIN	//
		VS	VS	0
199	WP(C)/0030113/2020	STATE OF ODISHA NIRAJAN SAHOO	BICHITRA NARAYANA SATAPATHY	//
		VS	VS	0
200	WP(C)/0030114/2020	STATE OF ODISHA FAKIR MOHAN ROUT	MANAS PATI	//
		VS	VS	0
201	WP(C)/0030115/2020	STATE OF ODISHA RABINDRA KUMAR RAY	MANAS PATI	//
		VS	VS	0
202	WP(C)/0030116/2020	STATE OF ODISHA SARMILA NANDI	MANAS PATI	//
		VS	VS	0
203	ABLAPL/0013729/2020	STATE OF ODISHA TILOTAMA MAHAPATRA @ BAWA	AMITAV TRIPATHY	ITAMATI /124 /2020
		VS	VS	0
204	ABLAPL/0013730/2020	STATE OF ODISHA SUDARSHAN JENA	BIBHUTI RANJAN MOHANTY	RAJKANIKA /243 /2020
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0013731/2020	STATE OF ODISHA CHANCHALA SAMAL VS	BIBHUTI RANJAN MOHANTY VS	// MAHANGA /206 /2020 ()
206	ABLAPL/0013732/2020	STATE OF ODISHA AJIT KUMAR SAHU VS	MAHES DAS VS	// DARINGBADI /111 /2020 ()
207	ABLAPL/0013733/2020	STATE OF ODISHA SUNIL BEURA VS	BIPLAB KUMAR DASH VS	// BADAMBADI /221 /2020 ()
208	ABLAPL/0013734/2020	STATE OF ODISHA KESHAB CHANDRA BISWAL VS	S.ROUT VS	// GOBINDAPUR /106 /2020 ()
209	ABLAPL/0013735/2020	STATE OF ODISHA ASHU @ ASISH KUMAR CHHOTARAY@ RAY VS	CHHABI BEHERA VS	// CHANDAKA P.S. /165 /2020 ()
210	ABLAPL/0013736/2020	STATE OF ODISHA LINGARAJ SABAT VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /127 /2020 ()
211	ABLAPL/0013737/2020	STATE OF ODISHA ROUTHU NEELA MOHAN PRASAD VS	AUROVINDA MOHANTY VS	// KASINAGAR /51 /2018 ()
212	ABLAPL/0013738/2020	STATE OF ODISHA BINAYAK ACHARYA VS	AJIT KUMAR ROUT VS	// / /0 ()
213	ABLAPL/0013739/2020	STATE OF ODISHA IYAN PERA @ NABIN PERA VS	PUSPAMITRA MOHAPATRA VS	// ATTABIRA /193 /2020 ()
214	ABLAPL/0013740/2020	STATE OF ODISHA ARABINDA NAYAK VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /221 /2020 ()
215	ABLAPL/0013741/2020	STATE OF ODISHA TAPAN NAYAK VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /218 /2020 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0013742/2020	SK.ANWAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /428 /2020 () //
217	ABLAPL/0013743/2020	MADHABA PRUSTI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (ASKA) /345 /2020 () //
218	ABLAPL/0013744/2020	ASHOK KUMAR SAW@JAISWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
219	ABLAPL/0013745/2020	B.BABAJI REDDY VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /219 /2020 () //
220	ABLAPL/0013746/2020	BISHAKHA DUTTA @ BADAL MISHRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /222 /2020 () //
221	ABLAPL/0013747/2020	KUNU SINGH VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	CHANDUA /64 /2020 () //
222	ABLAPL/0013748/2020	DUSMANTA BEHERA @ ROUT VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	THAKURGARH /201 /2020 () //
223	ABLAPL/0013749/2020	SANJAY KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /106 /2020 () //
224	ABLAPL/0013750/2020	NITYANANDA SETHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /200 /2020 () //
225	ABLAPL/0013751/2020	AJODHYA RAY SAMANTA VS STATE OF ODISHA	KAILASH CHANDRA SAMAL VS	KUAKHIA /335 /2020 () //
226	ABLAPL/0013752/2020	BATAKRUSHNA PRADHAN VS STATE OF ODISHA	G.N.MISHRA VS	PIPLI /317 /2020 () //
227	ABLAPL/0013753/2020	MADAN MOHAN MALLICK	SATYANARAYAN MISHRA	TIHIDI /438 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0013754/2020	KUMAR BEHERA	JAYADEBA BEHERA	BANAPUR P.S. /341 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0013755/2020	GOBINDA NAYAK	AJIT KUMAR PANDA	TANGI (KHURDA) /293 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0013756/2020	SUDIBYA SHAKTI@SUDIBYA DAS	M/S.ABHISHEK DASH	SULIAPADA /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0013757/2020	DHUNA @ SARADA KUMAR ROUSTRAY	PRASANNA KUMAR PANDA - 3	AIR FIELD P.S. /227 /2018
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0013758/2020	PAGA @ SUCHITRA MALLICK	PRASANNA KUMAR PANDA - 3	AIR FIELD P.S. /216 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0013759/2020	TAPAN KUMAR BEHERA	SUDHANSU SEKHAR PANDA	BHADRAK TOWN /323 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0013760/2020	RUSIA BHUJABAL	B.K.NAYAK	DELANGA /54 /2017
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0013761/2020	AMBIKA TANDI	SATYA NARAYAN MISHRA - 4	KEGAON /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0013762/2020	BISWANATH SENAPATI	JITENDRA SAMANTARAY	MAHILA (BERHAMPUR) /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0013763/2020	JAGANNATH MALLICK	BALARAM NAYAK	TIRTOL /232 /2019
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0013764/2020	BRAJABANDHU SWAIN	G.N.MISHRA	PIPLI /318 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0013765/2020	STATE OF ODISHA TIKINA SAHOO VS	SK. KALIM UDDIN VS	// CHANDRABHAGA MARINE /4 /2020 ()
240	ABLAPL/0013766/2020	STATE OF ODISHA NISKAR KHAMARI VS	SAROJ KU. DASH VS	// TANGI (KHURDA) /333 /2020 ()
241	ABLAPL/0013767/2020	STATE OF ODISHA BAKATI JENA @ NABA KISHORE JENA VS	BHABANI SANKAR MISHRA VS	// KUAKHIA /348 /2020 ()
242	ABLAPL/0013768/2020	STATE OF ODISHA RABINDRA KUMAR BARIK VS	GOPAL KRUSHNA MOHANTY VS	// BASUDEVPUR /282 /2020 ()
243	ABLAPL/0013769/2020	STATE OF ODISHA DEEPAK NAIK VS	SUNIL KUMAR PANDA VS	// / /0 ()
244	ABLAPL/0013770/2020	STATE OF ODISHA GANTA TEJAVATHI @ G. TEJAVATHI VS	RAJIV KUMAR MAHANTA VS	// VIGILANCE PS (BERHAMPUR) /17 /2020 ()
245	ABLAPL/0013771/2020	STATE OF ODISHA(VIG.) SUMANT PATTNAIK @ CHINTU VS	A.PATTANAİK VS	// SAHID NAGAR P.S. /411 /2020 ()
246	ABLAPL/0013772/2020	STATE OF ODISHA SWAYANSU SWAIN @ SWAYANSHU SATAPRIBHINDWAN VS	BRINDWAN ROUT VS	// JAGATPUR /424 /2020 ()
247	ABLAPL/0013773/2020	STATE OF ODISHA NIMUEL KUMAR VS	MANAS CHAND VS	// / /0 ()
248	ABLAPL/0013774/2020	STATE OF ODISHA NARASINGH BHAINSA VS	MANAS CHAND VS	// LAKHANPUR /197 /2020 ()
249	ABLAPL/0013775/2020	STATE OF ODISHA N SATYA JYOTIN KUMAR VS STATE OF ODISHA	MANAS CHAND VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :05/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0013776/2020	PRADIP PALEI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /285 /2020 () //
251	ABLAPL/0013777/2020	KISHORE @ KSHIROD CHANDRA RAY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KAKATAPUR /200 /2020 () //
252	ABLAPL/0013778/2020	PADMA CHARAN SETHI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALANGA /121 /2020 () //
253	ABLAPL/0013779/2020	SARAT KUMAR SAHOO VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	RAMACHANDI /24 /2020 () //
254	ABLAPL/0013780/2020	SAJAN TRIPATHY @ SADAN TRIPATHY VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /778 /2020 () //
255	ABLAPL/0013781/2020	GANGADHAR PATRA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /311 /2020 () //
256	ABLAPL/0013782/2020	RAMAKANTA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /299 /2020 () //
257	ABLAPL/0013783/2020	BIBHUDATTA MISHRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHANDAGIRI P.S. /437 /2020 () //
258	ABLAPL/0013784/2020	SAHEB HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /95 /2020 () //
259	ABLAPL/0013785/2020	KULAMANI JENA @ KULU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KOREI /275 /2020 () //
260	ABLAPL/0013786/2020	JOGENDRA PRADHAN @ JOGIA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /345 /2020 () //
261	ABLAPL/0013787/2020	TAPAN BALIARSINGH	ANUP UDAYA SENAPATI	CHANDAKA P.S. /184 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
262	ABLAPL/0013788/2020	STATE OF ODISHA PRADEEP KUMAR NAYAK	ASUTOSH TRIPATHY	// ANGUL TOWN /775 /2017
		VS	VS	()
263	ABLAPL/0013789/2020	STATE OF ODISHA JOGENDRA PRADHAN @ JOGIA	SAMBEET PATTANAYAK	// PIPLI /344 /2020
		VS	VS	()
264	ABLAPL/0013790/2020	STATE OF ODISHA SMRUTI RANJNA BAL @ BUNU	RONIT GHOSH	// TALCHER TOWN /320 /2020
		VS	VS	()
265	ABLAPL/0013791/2020	STATE OF ODISHA AKHAYA KUMAR ROUT	BIBHUTI BHUSAN MISHRA	// NANDANKANAN /83 /2020
		VS	VS	()
266	WPC(OAC)/0000161/2018	STATE OF ODISHA TAPAN KUMAR MALLIK	M/S.MANOJ KUMAE KHUNTIA	// //
		VS	VS	()
267	WPC(OAC)/0000345/2015	STATE OF ODISHA SURESH CHANDRA BEHERA	M/S.DINESH KUMAR PANDA	// //
		VS	VS	()
268	WPC(OAC)/0000866/2017	STATE OF ODISHA SARAT CHANDRA NAYAK	M/S.SATYAJIT BEHERA	// //
		VS	VS	()
269	WPC(OAC)/0001522/2016	STATE OF ODISHA PRANGYASHREE MAHAPATRA	M/S.KALYAN PATNAIK	// //
		VS	VS	()
270	WPC(OAC)/0001889/2017	STATE OF ODISHA DURGA MADHAB DAKUA	M/S. J.K.LENKA	// //
		VS	VS	()
271	WPC(OAC)/0002901/2016	STATE OF ODISHA SUBHADRA PRADHAN	M/S.SIDHESWAR MALLIK	// //
		VS	VS	()
272	WPC(OAC)/0003151/2011	STATE OF ODISHA RAGHUNATH MOHANTA	M/S.S.B.MOHANTA	// //
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
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STATE OF ODISHA

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ORISSA HIGH COURT

MISC CASES FILED on :05/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	119/2020 MATA/106/2019	ANAMIKA MAHAPATRA-MP	BHOJARAJ SETH
2	179/2020 TRP(C)/182/2020	MADHUSMITA SWAIN-MP	ANUGRAHA NARAYAN SAMANTARAY
3	183/2020 WPC(OAC)/1889/2017	DURGA MADHAB DAKUA-MP	M/S. J.K.LENKA
4	184/2020 WPC(OAC)/161/2018	TAPAN KUMAR MALLIK-MP	M/S.MANOJ KUMAE KHUNTIA
5	196/2020 CONTC/2797/2019	JAGANNATH BARIK-MP	S.PATTNAIK
6	197/2020 CONTC/2769/2019	SUSANTA KUMAR ROUSTRAY-MP	M/S SAMARENDRA PATTNAIK, A.SAHOO, T.R.KAR, A
7	198/2020 CONTC/2796/2019	PRAMOD KUMAR NAYAK-MP	S.PATTNAIK
8	199/2020 CONTC/2770/2019	SANJEEV KUMAR PARIDA-MP	S.PATTANAIAK
9	200/2020 CONTC/2720/2019	SRIKANTA JENA-MP	M/S J.GUPTA, P.P.RAO, B.MOHAPATRA
10	201/2020 CONTC/2797/2019	JAGANNATH BARIK-MP	S.PATTNAIK
11	202/2020 CONTC/2796/2019	PRAMOD KUMAR NAYAK-MP	S.PATTNAIK
12	203/2020 CONTC/2769/2019	SUSANTA KUMAR ROUSTRAY-MP	M/S SAMARENDRA PATTNAIK, A.SAHOO, T.R.KAR, A
13	204/2020 CONTC/2720/2019	SRIKANTA JENA-MP	M/S J.GUPTA, P.P.RAO, B.MOHAPATRA
14	205/2020 CONTC/2770/2019	SANJEEV KUMAR PARIDA-MP	S.PATTANAIAK
15	427/2020 RSA/347/2017	ASHOK KU.SATPATHY-MP	M/S.RAM CH.RATH
16	503/2020 RVWPET/318/2020	SITAYA KARUAN-MP	P.K.MOHANTY
17	504/2020 RVWPET/328/2019	STATE OF ODISHA-MP	A.G.A.
18	505/2020 RVWPET/333/2019	STATE OF ODISHA-MP	A.G.A.
19	506/2020 RVWPET/326/2019	STATE OF ODISHA-MP	A.G.A.
20	507/2020 RVWPET/329/2019	STATE OF ODISHA-MP	A.G.A.
21	508/2020 RVWPET/327/2019	STATE OF ODISHA-MP	A.G.A.
22	509/2020 RVWPET/325/2019	STATE OF ODISHA-MP	A.G.A.
23	697/2020 FAO/873/2018	STATE OF ODISHA-MP	
24	1057/2020 CRLMC/1566/2020	BIBEKANANDA ROUT @ BAJUA-MP	SOUBHAGYA KUMAR DASH
25	1058/2020 CRLMC/1567/2020	BAIKUNTHANATH NATHI-MP	TRILOCHAN PANIGRAHI
26	1059/2020	SAROJ PADHI @ SAROJ KUMAR PADHI-MP	GHANASHYAM DASH

27	CRLMC/1550/2020 1072/2020	SABIR KHAN @ LITI-MP	SUNIL KUMAR PANDA
28	BLAPL/6217/2020 1073/2020	SK.RAFIK-MP	BASANTA KUMAR DAS
29	BLAPL/3676/2020 1074/2020	JAYANTA SAMANTARAY-MP	MR.SARATHI JYATI MOHANTY,M/S.SAMARENDRA B.
30	CRLA/429/2015 1075/2020	RAMANI RANJAN DAS-MP	SOURA CHANDRA MOHAPATRA
31	BLAPL/3027/2020 1075/2020	SUDARSHAN@SUKANT KU.-MP	M/S.DEBASNAN DAS
32	CRLA/577/2014 1076/2020	MANU PARASETH-MP	MAHES DAS
33	BLAPL/6530/2020 1076/2020	JAYANTA SAMANTARAY-MP	MR.SARATHI JYATI MOHANTY,M/S.SAMARENDRA B.
34	CRLA/429/2015 1214/2020	ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
35	MACA/720/2020 1215/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
36	MACA/598/2020 1216/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
37	MACA/597/2020 1217/2020	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	M/S. G.P.DUTTA
38	MACA/835/2019 1218/2020	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	M/S. G.P.DUTTA
39	MACA/834/2019 1219/2020	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	M/S. G.P.DUTTA
40	MACA/835/2019 1220/2020	MANAGER, IFFCO TOKIO G.I.CO.LTD.-MP	G.P.DUTTA
41	MACA/830/2019 1221/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
42	MACA/596/2020 1222/2020	THE MANAGER, IFFCO TOKIO G.I.CO.LTD.-MP	M/S. G.P.DUTTA
43	MACA/832/2019 1223/2020	MANAGER, IFFCO TOKIO G.I.CO.LTD.-MP	G.P.DUTTA
44	MACA/830/2019 1224/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
45	MACA/595/2020 1225/2020	THE MANAGER, IFFCO TOKIO G.I.CO.LTD.-MP	M/S. G.P.DUTTA
46	MACA/832/2019 1226/2020	THE MANAGER, IFFCO TOKIO G.I.CO.LTD.-MP	M/S. G.P.DUTTA
47	MACA/831/2019 1227/2020	THE MANAGER, IFFCO TOKIO G.I.CO.LTD.-MP	M/S. G.P.DUTTA
48	MACA/831/2019 1228/2020	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	M/S. G.P.DUTTA
49	MACA/833/2019 1229/2020	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	M/S. G.P.DUTTA
50	MACA/833/2019 1230/2020	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	M/S. G.P.DUTTA
51	MACA/834/2019 1436/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
52	WA/650/2020 1437/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
53	WA/650/2020 1438/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
54	WA/650/2020 1439/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
55	WA/651/2020 1440/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
56	WA/651/2020 1441/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
57	WA/651/2020 1442/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
	WA/652/2020		

58	1443/2020 WA/652/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
59	1444/2020 WA/652/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
60	1445/2020 WA/653/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
61	1446/2020 WA/653/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
62	1447/2020 WA/653/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
63	1448/2020 WA/653/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL(S AND ME)
64	1449/2020 WA/654/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
65	1450/2020 WA/654/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
66	1451/2020 WA/654/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
67	1452/2020 WA/654/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
68	13048/2020 WP(C)/29976/2020	ASHOK KUMAR PANDEY-MP	PRAVA RANJAN MISHRA
69	13049/2020 WP(C)/29978/2020	TARUNA KUMAR MOHANTY-MP	BHAGABAN BEHERA
70	13050/2020 WP(C)/29978/2020	TARUNA KUMAR MOHANTY-MP	BHAGABAN BEHERA
71	13051/2020 WP(C)/29983/2020	BIBHUTI BHUSAN PANIGRAHI-MP	B.N.PARIDA
72	13052/2020 WP(C)/30018/2020	BRIJLAL AGRAWAL-MP	AUROVINDA MOHANTY
73	13053/2020 WP(C)/30021/2020	SANTOSH KUMAR MALLICK-MP	H.N.MOHAPATRA
74	13054/2020 WP(C)/30030/2020	JAYANTA BEHERA-MP	CHITTA RANJAN SAHU
75	13055/2020 WP(C)/30031/2020	SANATAN KHILAR-MP	B.P.TRIPATHY
76	13056/2020 WP(C)/30032/2020	GUNANIDHI PATTNAIK-MP	SRINIVAS MOHANTY
77	13057/2020 WP(C)/30037/2020	MAA BAHUTEI BASTI DAMANA-MP	KISHORE KUMAR MISHRA
78	13058/2020 WP(C)/30034/2020	MAA BAHUTEI BASTI DAMANA-MP	KISHORE KUMAR MISHRA
79	13059/2020 WP(C)/18258/2020	RAJA KISHORE LENKA-MP	MANMAYA KUMAR DASH
80	13060/2020 WP(C)/18264/2020	RANJIT KUMAR KAR-MP	MANMAYA KUMAR DASH
81	13061/2020 WP(C)/18269/2020	MANORANJAN PANIGRAHI-MP	MANMAYA KUMAR DASH
82	13062/2020 WP(C)/30041/2020	P.SHIVA KUMAR-MP	V.NARASINGH
83	13063/2020 WP(C)/30044/2020	V.BUDU-MP	V.NARASINGH
84	13065/2020 WP(C)/30049/2020	SANJAY KUMAR AGRAWALLA-MP	PRABODHA CHANDRA NAYAK
85	13066/2020 WP(C)/489/2017	NABIN KUMAR SAHU-MP	M/S.H.N.MOHAPATRA
86	13067/2020 WP(C)/30055/2020	PRAHLLAD GADABA-MP	TRILOCHAN NANDA
87	13069/2020 WP(C)/28552/2020	LUCKY COLLEGE OF PHARMACEUTICAL SCIENCE-MP	J.K.KHUNTIA
88	13072/2020 WP(C)/6339/2019	RAMAKANTA MOHANTY-MP	M/S.SANJAY KUMAR PATTANAYAK
89	13073/2020	JAGANNATH INSTITUTE OF SPL EDUCATION-MP	M/S.G.N.MISHRA

90	WP(C)/17887/2019 13074/2020	ABANI BHUSAN BARIK-MP	SHIVSANKAR MOHANTY
91	WP(C)/29893/2020 13075/2020	G.MOHAN RAO-MP	PRASANTA KUMAR PANDA
92	WP(C)/9854/2020 13076/2020	JITENDRA KUMAR DASH-MP	PEASANTA KUMAR SATAPATHY
93	WP(C)/30071/2020 13078/2020	EINSTEIN ACADEMY OF TECHNOLOGY AND MANAGEMENT-MP	DEVI PRASAD DASH
94	WP(C)/30082/2020 13080/2020	SABITRI MALICK-MP	SUMANTA KUMAR NAYAK
95	WP(C)/13223/2020 13082/2020	BISWAJIT DAS-MP	SHASHI BHUSAN JENA
96	WP(C)/30093/2020 13083/2020	MANOJ KUMAR RAUL-MP	NIRANJAN LENKA
97	WP(C)/30094/2020 13084/2020	S.CHANDRAKALA REDDY-MP	SIDHARTH PR. DAS
98	WP(C)/30095/2020 13085/2020	ORISSA HIGH COURT EMPLOYEES ASSOCIATION-MP	S.P.NATH
99	WP(C)/11802/2020 13086/2020	RUDRA NARAYAN MISHRA-MP	SUBASH CH.RATH
100	WP(C)/12308/2020 13087/2020	JANMEJAYA KAR-MP	ASHOK KUMAR MOHAPATRA 1
101	WP(C)/30105/2020 13088/2020	M/S.BENGAL ENERGY LTD.,-MP	M/S.KAJAL SAHOO
102	WP(C)/6909/2019 13089/2020	M/S.BENGAL ENERGY LTD.-MP	MR.JAGABANDHU SAHOO, M/S.KAJAL SAHOO
103	WP(C)/6089/2019 200/2020	SNEHALATA ROUT-MP	
104	CRLMP/299/2020 1000/2020	PRADEEP KUMAR NAYAK-MP	
105	ABLAPL/11002/2020 1001/2020	DHANU @ DHANESWAR BEHERA-MP	A.PATTNAIK
106	ABLAPL/8931/2020 1074/2020	KISHORE CHANDRA BISOI @ BISHOE-MP	
107	BLAPL/6944/2019 13064/2020	ABHINANDAN MOHURI-MP	
108	WP(C)/28454/2020 13068/2020	RAM CHANDRA MOHANTY-MP	
109	WP(C)/24853/2020 13070/2020	MINA KUMARI MALIK-MP	
110	WP(C)/18276/2020 13071/2020	PITAMBAR SWAIN-MP	
111	WP(C)/27215/2020 13077/2020	VIKASH AGARWAL-MP	
112	WP(C)/29093/2020 13079/2020	LAXMIDHAR SWAIN-MP	
113	WP(C)/3618/2003 13081/2020	AMIT KUMAR SAHOO-MP	
114	WP(C)/21202/2020 13090/2020	M/S.HARPAL FARM EQUIPMENTS-MP	
	WP(C)/4804/2017		